NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2011 M.A. No. 398/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Prudence Maynard & Ors.

V/s.

Mundra Corporate Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Abhishek khare	Adv-for R-17	AR
2.	Shreema Doshi ilb Dutt MENON DUNMORRSETT	Adv for the Petitioner No. 1	Sometina
3. A	bhisheh Mishra	107,10,15,16,18819	A

ORDER MA 398/2017 in TCP 46/397-398/CLB/MB/MAH/2011

- An application has been filed, numbered as MA No.398 of 2017 on 12.09.2017, served upon the other side i.e. the Petitioner of the main Petition on 16.09.2017.
- 2. Seeking time to file reply. To be filed on or before 03.10.2017. This MA is now listed for hearing on **13.10.2017**.

Sd/-

BHASKARA PÄNTULA MOHAN

Member (Judicial)

Date: 18.09.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)

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